BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.525/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M.

Name of the Company		Basant Kumar Berlia -Versus- Registrar of Companies	, W B	
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	KIRAN SI	YARMA, Pr CS	PETITIONERS	Kuan Raens
			ORDER	23/10/2017

Ld. Counsel for the petitioner is present.

Admit. Issue notice on the Registrar of Companies, West Bengal. Petitioner is directed to serve the copy of the petition on the Registrar of Companies, West Bengal and Register of Companies, West Bengal is directed to submit paragraphwise report within 30 days. Copy of the order may be served on the Registrar of Companies, West Bengal and file affidavit of service within 7 days from today.

Lit on 07/12/2017 for hearing.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)